

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) (INSOLVENCY) No.477 of 2019**

**In the matter of:**

B.E. Billimoria and Company Ltd

Appellant

Vs

Vikram Ispat Udyog

Respondent

Mr. Dhaval Deshpande, Advocate for appellant.

Mr. Iswar Mohapatra, Advocate.

**ORDER**

**31.01.2020-** Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submission not more than three pages within three days.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr.Ashok Kumar Mishra)**  
**Member (Technical)**

Bm/kam